

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SABRE HELMETS PRIVATE LIMITED

1.	NAME OF THE CORPORATE DEBTOR	SABRE HELMETS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20/08/2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER	U36993MH2009PTC195096
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE DEBTOR	76-79, Classic Stripes House, Makhwana Lane, off Andheri Kurla Road, Marol, Andheri-East Mumbai-400059
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	27/08/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23/01/2020 (Order passed on 20/01/2020 and received on 23/01/2020)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	MUKESH KHATHURIA IBBI/IPA-001/IP-P01216/2018-19/11925
9.	ADDRESS AND EMAIL ID OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	6B/1105, SAPPHIRE HEIGHTS, LOKHANDWALA TOWNSHIP, AKURLI ROAD, KANDIVALI EAST, MUMBAI 400101 Email: khathuria@hotmail.com
10.	ADDRESS AND EMAIL ID TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	OFFICE NO 3, 1 st FLOOR, B – WING, SUKHSAGAR, AKURLI CROSS ROAD NO. 1, NR. STATION, KANDIVALI (E) MUMBAI 400101 Email: ipsabrehelmets@gmail.com (M) 9769691105
11.	LAST DATE FOR SUBMISSION OF CLAIMS	21/02/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **Sabre Helmets Private Limited** on **20th January 2020**. [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of **Sabre Helmets Private Limited** are hereby called upon to submit a proof of their claims, on or before **21st February 2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The proof of claims is to be submitted by way of the following forms along with Affidavit:

Form C- For Operational Creditors Except Workmen and Employees, Form D – Financial Creditors, Form E- For Workman or Employee, Form F-For Authorised Representative of Workmen or Employees, Form G- For Any Other Stakeholder. Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25 January 2020

Place: Mumbai


Mukesh Khathuria

Liquidator for Sabre Helmets Pvt. Ltd.
(IBBI/IPA-001/IP-P01216/2018-19/11925)

